BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.114/2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company		Usha Kumar & AnrVersus- Kumar Techno Refractories Mfg Co. Pvt.Ltd & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Sidhartha Shaina, Advocate ? for the 2) Ms. Smapna Chanbey, Advocate } petitioners

Mr. RASEER RATH (ABVOCA (

12_09_2017 - CP No.114/2014 - CA 1565/2015 / IA 72/2016 and IA 60/2017 - Usha Kumar & Anr. Vs. Kumar Techno Refractories Mfg. Co. Pvt. Ltd. & Ors.

ORDER

Ld. Lawyer on behalf of the petitioner is present.

Mr. A.K. Labh, Ld. PCS has been appointed as Special Officer. Petitioner is hereby directed to contact him and give him all the necessary papers to proceed with the work as early as possible. Special Officer may apprise the court with regard to progress of the matter when contacted by the petitioner as also respondents.

Fixed on 13.10.2017.

MANORAMA KUMARI MEMBER(J)